

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 12.8.2002

OA No. 350/2002

Dr. S.K. Patodi s/o Shri Poonam Chand Jain r/o 18,  
Sarveshwari Nagar, Ajmer, presently working on the post of  
Sr. D.M.O, Station Dispensary, Ajmer (WR)

.. Applicant

Versus

1. The General Manager, Headquarters Office,  
Western Railway, Churchgate, Mumbai.
2. The Chief Medical Superintendent, Western  
Railway, Ajmer.

.. Respondents

Mr. Raghunandan Sharma, counsel for the applicant

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

The learned counsel for the applicant submits  
that he wants to withdraw this OA and does not want to  
proceed with the same. Prayed granted. Accordingly, this  
OA is dismissed as withdrawn.

  
(M.L. CHAUHAN)

Member (Judicial)

  
(H.O.GUPTA)

Member (Administrative)